

National Company Law Tribunal

Allahabad Bench

C.P. NO. 100/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Pshoview Rishabh Infra Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth Singh	Advocate	Petitioner	S. Singh
2.	MR. ARUN SAXENA	ADV	Res. 1, Res. 2 (thru LRs) & Res. 3.	Nalini
3.	MS. NALINI	ADV		

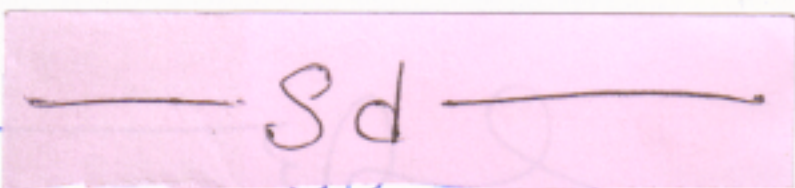
C.P. No. 100/ND/2013

Parties are represented by their respective counsel.

The matter be listed on 21st November, 2017.

Date: 06/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member(Judicial)